

[Shri B. R. Bhagat]

tion 43 of the Industrial Finance Corporation Act, 1948:—

- (i) Notification No. 9/65 published in Gazette of India dated the 23rd October, 1965, making certain further amendment to the General Regulations of the Industrial Finance Corporation of India;
- (ii) The Industrial Finance Corporation (Issue and Management of Bonds) Amendment Regulations, 1965, published in Notification No. 10/65 in Gazette of India dated the 23rd October, 1965. [Placed in Library. See No. LT-5207/65.]

**ANNUAL REPORTS OF INDIAN CENTRAL ARECANUT COMMITTEE (HINDI VERSIONS)**

**Shri Shahawaz Khan:** I beg to lay on the Table a copy each of Hindi version of the Annual Reports of the Indian Central Arecanut Committee, for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-5208/65.]

**NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT**

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan):** I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Roller Mills Wheat Products (Price Control) Fifth Order, 1965, published in Notification No. GSR. 1656 in Gazette of India dated the 12th November, 1965;
- (ii) The Delhi Roller Mills Wheat Products (Retail Price Control) Amendment Order, 1965 published in Notification No. GSR. 1657 in Gazette of India dated the 12th November, 1965. [Placed in Library. See No. LT-5209/65.]

12.30 p.m.

**RULES COMMITTEE**

**FIRST REPORT**

**Shri Krishnamoorthy Rao (Shimoga):** I beg to lay on the Table under sub-rule (1) of rule 331 of the Rules of Procedure, the First Report of the Rules Committee.

12.30½ hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**TWELFTH REPORT**

**Shri Subodh Hansda (Jhargram):** I beg to present the Twelfth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Twenty-eighth Report of the Estimates Committee on Indian Oil Company Limited (now Indian Oil Corporation Limited).

12.30½ hrs.

**PATENTS BILL—contd.**

**Mr. Speaker:** The House will now take up further consideration of the motion for reference of the Patents Bill to a Joint Committee, moved on the 22nd November, 1965.

**Shri Shree Narayan Das** may now continue his speech. He has already taken nine minutes. Out of 5 hours allotted 1 hour and 5 minutes have already been availed of.

**श्री श्रीनारायण दास (दरभंगा):** अध्यक्ष महोदय, जब पेटन्ट विधेयक तैयार हो गया और माननीय मंत्री महोदय ने उसे सेलेक्ट